Office Order

Subject: Establishment of the office of the Regional Director (South East) at Hyderabad

The undersigned is directed to convey the following decision(s) of competent authority in the Ministry of Corporate Affairs:

(a) A new Regional Directorate called South Eastern Regional Directorate, comprising of States/UTs of --- (i) Karnataka, (ii) Andhra Pradesh, (iii) Kerala and (iv) Lakshadweep, with their respective 3 ROCs (ROC Bangalore, ROC Hyderabad, ROC Kochi) and 3 OLs (OL Bangalore, OL Hyderabad, OL Kochi) --- is established with immediate effect. All functions of a Regional Director, as per the Companies Act, 1956 and relevant rules/regulations, related to mentioned States/UTs/ROCs/OLs, shall fall under the jurisdiction of RD(SER).

(b) The office of RD(SER) Hyderabad shall be located at 3-5-398, Kendriya Sadan, 2nd Floor, Sultan Bazar, Koti, Hyderabad-500095.

(c) Sh. MA Kuwadia, JD in RD(WR) Mumbai is posted as Joint Director in the office of RD(SER) Hyderabad. He will also officiate as RD (SER) Hyderabad till the time a SAG level officer is posted as RD(SER).

(d) Gazette Notification establishing RD(SER) Hyderabad, thereby redistributing the existing jurisdiction (last issued vide Notification dated 29-10-2010) into seven (7) RDs shall be issued by CL-V Section.

(e) The process for creation of budget heads, placement of funds, cheque drawing powers and other essential financial requirements for the functioning of office of RD(SER) Hyderabad shall be immediately initiated and completed in a timeframe, after approval of competent authorities. Till that time, the funds of RD(SR) Chennai, in different object heads, shall be proportionately utilized by RD(SER) Hyderabad.
(f) At least 2 STS and 2 JTS level officers shall be posted by the Ministry, on immediate basis to RD(SER) office, from willing officers or from officers ripe for transfers as per transfer policy (from Southern Region and elsewhere). The strength of ICLS officers and Group B/C staff amongst RD offices shall also be re-distributed on the basis of number of companies.

(g) The offices of ROC Hyderabad and OL Hyderabad offices are directed for immediate posting of a minimum level of Group B/C staff from their offices along with outsourced Group C staff, CS/CWA trainees, etc. to enable initiation of this new RD office.

(h) The office of ROC Hyderabad and OL Hyderabad are also directed to provide office space and other infrastructure, from their available resources, to newly established RD(SER) office, till the acquisition of permanent infrastructure by RD office.

(i) Since the jurisdiction of RD(SR) Chennai on the States/UTs of Andhra Pradesh, Karnataka, Kerala and Lakshadweep (and their respective ROC/OL offices) ceases with immediate effect, the RD(SR) Chennai is directed for transfer of all records (and all consequential actions) related to mentioned States/ROCs/OLs, to the new RD(SER) Hyderabad office.

(j) RD (Eastern Region) will continue to look after the work of North Eastern Region also and shall visit NER Headquarters at Guwahati at least once in a month.

2. This supercedes the Office Order of even number dated 18-5-2011.

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To,

1. PS to CAM.
2. PS to MOS.
3. Sr.PPS to Secretary/PS to Additional Secretary/PS to all Joint Secretaries and equivalent officers in Ministry.
5. All RDs, attached/subordinate offices.
8. All PAOs, 9. SO, Ad.II, 10. E.Gov Cell